

[*Translation*]**Financial Position of SEBs**

125. SHRI UPENDRA NATH VERMA: Will the Minister of POWER be pleased to state:

(a) whether the financial position of State Electricity Boards of the country is not sound and these Boards are burdened with heavy financial debts; and

(b) if so, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). In accordance with Section 59 of the Electricity (Supply) Act, 1948, the State Electricity Boards (SEBs) are required to achieve a surplus of not less than 3% of the net fixed assets at the beginning of the year. Based on the annual accounts of the SEBs for the year 1992-93, out of the 17 Boards, only six SEBs, namely, Haryana, Punjab, West Bengal, Assam, Meghalaya and Orissa have not been able to achieve the 3% Rate of Return. As per the available information, details of the Government loans and other loans of the SEBs, as on 31.3.1993, are as enclosed in the *Statement*.

STATEMENT

The Government and other loans of the SEBs as on 31.3.1993

(Rs. in Crores)

Name of the SEB	Govt. Loans	Other Loans	Total Loans
(1)	(2)	(3)	(4)
MPEB	2417.40	3309.90	5727.30
PSEB	3028.50	755.70	3784.20
MSEB	3959.20	3054.90	7014.10
APSEB	2165.03	1626.62	3791.65
GEB	2568.80	1670.80	4239.60
KEB	437.70	503.80	941.50
KSEB	536.30	615.30	1153.60
RSEB	1178.61	1320.25	2498.86

(1)	(2)	(3)	(4)
WBSEB	93.68	2001.22	2094.90
UPSEB	7618.52	4851.94	12470.46
OSEB	548.08	684.97	1233.05
HSEB	681.51	1252.95	1934.46
TNEB	920.06	2181.92	3101.98
BSEB (91-92)	1073.90	1951.28	3025.18
ASEB (Est.)	593.70	700.60	1294.30
Total	27822.99	26482.15	54305.14

Note: Information regarding HPSEB and Meghalaya SEB is not available.

Minerals Excavated in Rajasthan

126. PROF. RASA SINGH RAWAT:
Will the Minister of MINES be pleased to state:

(a) the details of Minerals excavated in Rajasthan during the last three years;

(b) the details of these minerals exported from the State during the above period;

(c) the income earned by Rajasthan Government through these exports; and

(d) the steps being taken by the Government for development/expansion

of mineral excavation industry in the State?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Details of Mineral production for the year 1989-90, 1990-91 & 1991-92 are given in the enclosed *Statement*.

(b) and (c). No State wise break-up of minerals exported and the income therefrom is maintained.

(d) A liberalised National Mineral Policy was announced in March, 1993 and the same followed by amendments of the MM(R&D) Act, 1957 so as to make investment in mineral sector more attractive.